

ITEM NO.110

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8620/2015

STATE OF U.P. THROUGH HOME SECRETARY U.P & ANR. Appellant(s)

VERSUS

MOTI LAL

Respondent(s)

Date : 20-06-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MS. JUSTICE INDU MALHOTRA
(VACATION BENCH)

For Appellant(s) Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List after summer vacation before appropriate Bench.

(SUSHIL KUMAR RAKHEJA)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER